GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:1133
ANSWERED ON:04.03.2013
EVACUATION OPERATION BY IAF
Bundela Shri Jeetendra Singh;Gowda Shri D.B. Chandre;Jeyadural Shri S. R.;Thakur Shri Anurag Singh

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has launched any probe into the conduct of personnel of the Indian Air Force who abandoned an injured policeman in Chhattisgarh during an anti-naxal operation;
- (b) if so, the details thereof;
- (c) whether Standard Operation Procedures (SOPs) of the Army and Air Force have guidelines laid out for a joint operation with domestic forces such as the police, CRPF, etc. especially during anti-naxal operations;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor? ANSW ER

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b):A Court of Inquiry is in progress to inquire into the incident.
- (c) to (e):Standard Operation Procedures have been formulated for operations of Indian Air Force in support of Police and Central Para Military Forces in logistics support for anti-naxal operations. All missions are planned and executed in close co-ordination with Inspector Generals, Central Armed Police Forces of Chhattisgarh and Jharkhand. Army has no role in anti-naxal operations.